

State Legislatures, the decision should not be taken in Rashtrapati Bhawan but it should be on the Floor of this House.

MR. SPEAKER: When it comes we will see.

PROF. MADHU DANDAVATE: I have already given a notice. I request that priority should be given to my constitution (Amendment) Bill.

SHRI DINESH GOSWAMI (Guwahati): I have already given a motion under rule 184 on that.

MR. SPEAKER: You are welcome, Sir.

12.08 hrs.

PAPERS LAID ON THE TABLE

[*English*]

**Annual Reports of and Reviews on the working of National Council for Cooperative Training, New Delhi for 1985-86, National Federation of Cooperative Sugar Factories Ltd; New Delhi for 1985-86 and statements for delay in laying these papers etc.**

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi

and English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1985-86.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library. See No. Lt-4314/87.]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1985-86.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.  
[Placed in Library. See No. LT-4315/87.]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India Limited, Anand, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working

- of the National Cooperative Dairy Federation of India Limited, Anand, for the year 1985-86.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in Library. See No. L.T-4316/87.]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1985-86.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library. See No. L.T-4317/87.]

**Annual Report & Annual Accounts of and Review on the working of National Cooperative Housing Federation of India, New Delhi for 1985-86 and statement for delay in laying these papers**

THE MINISTER OF URBAN DEVELOP-

MENT (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation of India, New Delhi, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T-4318/87.]

#### **Service Regulations of Various Banks**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

- (1) The Allahabad Bank (Officers' Service Regulations, 1979.

[Placed in Library. See No. L.T-4319/87.]

- (2) The Dena Bank (Officers') Service Regulations, 1979.

[Placed in Library. See No. L.T-4320/87.]

- (3) The Indian Bank (Officers') Service Regulations, 1979.

[Placed in Library. See No. L.T-4321/87.]

- (4) The Canara Bank (Officers') Service Regulations, 1979.

[Placed in Library. See No. L.T-4322/87.]

- (5) The Bank of India (Officers') Service Regulations, 1979.

[Placed in Library. See No. L.T-4323/87.]

- (6) The Bank of Baroda (Officers') Service Regulations, 1979.

[Placed in Library. See No. L.T-4324/87.]

- (7) The Indian Overseas Bank (Officers') Service Regulations, 1979.

[Placed in Library. See No. L.T-4325/87.]

**Annual Report of and Review on the working of Krishak Bharati Cooperative Ltd., New Delhi, for 1985-86 and statement for delay in laying these papers**

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1985-86 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1985-86.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T-4326/87.]

**Statement for not laying in time the Annual Report and Audited Accounts of the Madhya Pradesh State Dairy Development Corporation Ltd., Bhopal for 1982-83 and onwards**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal, for the year 1982-83 and onwards within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. L.T-4327/87.]

12.09 hrs.

**COMMITTEE ON ABSENCE OF MEMBERS**

[English]

**Minutes**

SHRI I. RAMA RAI (Kasaragod): I beg to lay on the Table minutes (Hindi and English versions) of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 25th March and 28th April, 1987.